

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS

**LOK SABHA**  
**UNSTARRED QUESTION NO.767**  
**TO BE ANSWERED ON 07.02.2017**

**INDO-CHINA BORDER DISPUTE**

†767. **PROF. RAVINDRA VISHWANATH GAIKWAD:**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Indo-China border dispute has been resolved and if so, the details thereof;
- (b) the details of number of times when the Chinese army infiltrated into Indian territory during the last three years; and
- (c) the level at which the efforts have been made/being made by the Government to resolve the Indo-China border dispute?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS**  
**[GEN. (DR) V. K. SINGH (RETD)]**

(a) to (c) India and China have appointed a Special Representative (SR) each to explore the framework for a boundary settlement from the political perspective of the overall bilateral relationship. There have been twenty meetings of SRs so far, the last one being in New Delhi on 22 December 2017. The two sides are committed to seeking a fair, reasonable and mutually acceptable solution to the boundary question through dialogue and peaceful negotiations. The two sides agree that pending the final resolution of the boundary question, it is necessary to maintain peace and tranquility in the border areas.

There is no commonly delineated Line of Actual Control (LAC) in the border areas between India and China. From time to time, on account of differences in the perception of the LAC, situations have arisen on the ground that could have been avoided if we had a common perception of the LAC.

Government regularly takes up any transgression along the LAC with the Chinese side through established mechanisms including border personnel meetings, flag meetings, meetings of Working Mechanism for Consultation & Coordination on India-China Border Affairs, as well as through diplomatic channels.

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